

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 11.08.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 1264/2015	11) O.S 1660/2019
2) O.S 150/2016	12) O.S 76/2007
3) O.S 1472/2015	13) O.S 1516/2015
4) O.S 1266/2015	14) O.S 666/2014
5) O.S 544/2005	15) O.S 1030/2016
6) O.S 6/2016	16) O.S 1308/2016
7) O.S 514/2016	17) O.S 252/2017
8) O.S 516/2016	18) O.S 498/2017
9) O.S 518/2016	19) O.S 574/2017
HEARING	20) O.S 204/2018
10) O.S 552/2020	

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.